

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 45
CA No. 14/2022
And
CP No. 34/Chd/CHD/2021**

**Under Sections 213, 241 & 242 of the
Companies Act, 2013 and Rule 11 of
NCLT Rules, 2016**

In the matter of:-

Gursimran Singh Sethi

...Petitioner

Vs.

P.C. Engineers Private
Limited & another

...Respondents

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence, adjourned to 09.12.2022.

Sd/-
Court Officer

September, 28, 2022
SD